

Annexure-1

Name of the corporate debtor:Ennore Coke Limited; Date of commencement of liquidation: 23.03.2018; List of stakeholders as on: 01.03.2021

List of secured financial creditors

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee						% share in total amount of claims admitted
1.	Indian Overseas Bank	NA	20.04.2018	1,98,410,182	1,98,410,182	Secured Loan(Working Capital Facilities)	1,98,410,182	YES	A) Working Capital facilities including Cash Credit facilities with SBI, SBI (e-SBH), UBI & IOB (collectively consortium banks)are secured by following: 1) First charge on entire current assets of the company, present and future on Pari-passu basis	1,98,410,182	100	NA	NA	NIL	NIL	

									between consortium banks. 2) First Charge on the entire fixed assets, both present and future in the name of Ennore Coke Ltd in the village- Alichak, P.O.- Khanjanchak, PS Durgachak, Medinipur- 721602 West Bengal on pari-passu basis with other working capital lenders. 3) Personal Guarantee for Total borrowings by Mr. Ganesh Natarajan, erstwhile Whole-time							
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									Director (upto 31st July 2013). 4) Corporate Guarantee for Total borrowings by Haldia Coke & Chemicals Pvt. Ltd., Holding Company. 5) Additional Security by way of Pledge of 4650000 Equity Shares of the company held by its Holding company, M/s Haldia Coke & Chemicals Pvt. Ltd. In favour of SBI, Kolkata towards extension of banking facilities.						
2	Union	NA		3,39,222,123	3.39,222,123	Cash credit		YES	A) Working		100	NA	NA	NIL	NIL

	Bank of India		19.04.2018			and LC limit	3.39,222,123		Capital facilities including Cash Credit facilities with SBI, SBI (e-SBH), UBI & IOB (collectively consortium banks)are secured by following: 1) First charge on entire current assets of the company, present and future on Pari-passu basis between consortium banks. 2) First Charge on the entire fixed assets, both present and future in the name of Ennore Coke ltd in the village- Alichak,	3.39,222,123						
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									P.O.- Khanjanchak, PS Durgachak, Medinipur- 721602 West Bengal on pari-passu basis with other working capital lenders. 3) Personal Guarantee for Total borrowings by Mr. Ganesh Natarajan, erstwhile Whole-time Director (upto 31st July 2013). 4) Corporate Guarantee for Total borrowings by Haldia Coke & Chemicals Pvt. Ltd., Holding Company. 5) Additional								
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									Security by way of Pledge of 4650000 Equity Shares of the company held by its Holding company, M/s Haldia Coke & Chemicals Pvt. Ltd. In favour of SBI, Kolkata towards extension of banking facilities.						
3	State Bank of India	NA	16.04.2018	883,495,187	876,493,569	Secured Loan(Working Capital Facilities)	876,493,569	YES	A) Working Capital facilities including Cash Credit facilities with SBI, SBI (e-SBH), UBI & IOB (collectively consortium banks)are secured by following: 1) First	876,493,569	99.20	NA	NA	7,001,618	NIL

									charge on entire current assets of the company, present and future on Pari-passu basis between consortium banks. 2) First Charge on the entire fixed assets, both present and future in the name of Ennore Coke Ltd in the village- Alichak, P.O.- Khanjanchak, PS Durgachak, Medinipur- 721602 West Bengal on pari-passu basis with other working capital lenders. 3) Personal							
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									Guarantee for Total borrowings by Mr. Ganesh Natarajan, erstwhile Whole-time Director (upto 31st July 2013). 4) Corporate Guarantee for Total borrowings by Haldia Coke & Chemicals Pvt. Ltd., Holding Company. 5) Additional Security by way of Pledge of 4650000 Equity Shares of the company held by its Holding company, M/s Haldia Coke & Chemicals Pvt. Ltd. In								
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									favour of SBI, Kolkata towards extension of banking facilities.							
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